

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.241/252/HDB/2017
NAME OF THE COMPANY	Anblick Solutions private Limited
NAME OF THE PETITIONER(S)	Anblick Solutions private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies ,Hyderabad
UNDER SECTION	252

## **Counsel for Petitioner(s):**

Designation	E-mail & Telephone No.	Signature
A relical	, ,	
	Vvrne Vorgrassocide	
	Cu	(1)
	A Aplical	Designation E-mail & Telephone No.  A plical 956238038  VV2200 Vorgans Society

## Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
	e i	
	Designation	Designation E-mail & Telephone No.

Heard Shri V. Venkata Rami Reddy, Learned Counsel for the Applicant.

RoC report is received. Post the case for final hearing on 17.01.2018.

Member (T)

Member (J)

Binnu